

**IN THE HIGH COURT OF BOMBAY AT GOA**

**LD-VC-OCW-31-2020.**

Liutor Jovito Deodato & anr. ... Applicants.

Versus

Lizeta D'Souza Moraes &  
20 ors. ... Respondents.

Shri P. Kakodkar, Advocate for the Appellants.

**Coram : Nutan D. Sardessai. J.**

**Dated : 16<sup>th</sup> June, 2020**

P.C.:

This is an application for speaking to the minutes. The order dated 09.06.2020 be corrected to read as "Shri R.G.Ramani, learned Senior Advocate with Shri Pranav Shenvi Kakodkar, learned Advocate for the Appellants.

2. Similarly, the order part will read as "Heard Shri R. G. Ramani, learned Senior Advocate with Shri Pranav Shenvi Kakodkar, learned

Advocate for the appellants.”

3. The corrected order shall be uploaded on the website.

**Nutan D. Sardesai, J.**

MF/-